

- (xii) (a) Annual Report and Accounts of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 8148/03]
- I. **Reports and Accounts (2002-2003) of various Fertilizer Companies Corporation and Cooperatives and related papers.**
- II. **MoU (2003-2004) between Government of India and Hindustan Organic.**

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHHATRAPAL SINGH): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- I. (A) (i) (a) Twenty-fifth Annual Report and Accounts of the Rashtriya Chemicals and Fertilizers Limited, Mumbai, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 8122/03]
- (ii) (a) Twenty-ninth Annual Report and Accounts of the National Fertilizers Limited, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T.8281/03]

- (iii) (a) Thirty-seventh Annual Report and Accounts of the Madras Fertilizers Limited, Chennai, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 8123/03]
 - (iv) (a) Forty-seventh Annual Report and Accounts of the Farmer's Fertiliser Corporation of India Limited, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 8280/03]
- (B) A copy each (in English and Hindi) of the following papers:-
- (i) (a) Thirty-fifth Annual Report and Accounts of the Indian Farmers Fertiliser Cooperative Limited (IFFCO), New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Cooperative. [Placed in Library. See No. L.T. 8126/03]
 - (ii) (a) Twenty-third Annual Report and Accounts of the Krishak Bharati Cooperative Limited (KRIBHCO), New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Cooperative. [Placed in Library. See No. L.T. 8125/03]

- II. Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers) and the Hindustan Organic Chemicals Limited for the year 2003-2004. [Placed in Library. See No. L.T. 8124/03]

- I. **Notification of the Ministry of Agriculture**

- II. **Report and Accounts (2002-2003) of the Karnataka Cashew Development Corporation Ltd., Mangalore and related papers**

- III. **Report and Accounts (2002-2003) of the National Institute of Agricultural Extension Management, Hyderabad and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- I. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification S.O. 1318 (E) dated the 18th November, 2003, publishing the Coconut Development Board Employees (Conditions of Service) Regulations, 2003, under section 21 of the Coconut Development Board Act, 1979. [Placed in Library. See No. L.T. 8107/03]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 519A of the Companies Act, 1956.
 - (a) Twenty-fifth Annual Report and Accounts of the Karnataka Cashew Development Corporation Limited, Mangalore, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

 - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 8270/03]